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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, papers to be laid.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND

MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Corporate Affairs for the year 2015-2016.

[Placed in Library, See No. LT 2152/16/15]

(ii) Outcome Budget of the Ministry of Corporate Affairs for the year 2015-2016.

[Placed in Library, See No. LT 2153/16/15]

(2) A copy of the Competition Commission of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Amendment Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R.70(E) in Gazette of India dated 4th February, 2015 under sub-section (3) of Section 63 of the Competition Act, 2002.

[Placed in Library, See No. LT 2154/16/15]

(3) A copy of the Notification No. S.O. 354(E) (Hindi and English versions) published in Gazette of India dated 5th February, 2015, exempting the Vessel Sharing Agreements of Liner Shipping Industry from the provisions of Section 3 of the Competition Act, 2002 issued under clause (a) of Section 54 of the said Act.

[Placed in Library, See No. LT 2155/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): On behalf of Shri Manohar Parrikar, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Defence for the year 2015-2016.

[Placed in Library, See No. LT 2156/16/15]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान) : माननीय अध्यक्ष जी, मैं वर्ष 2015-2016 के लिए उपभोक्ता मामले विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 2157/16/15]

सूक्ष्म, तसु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) वर्ष 2015-2016 के लिए सूक्ष्म, तसु और मध्यम उद्यम मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 2158/16/15]

(2) वर्ष 2015-2016 के लिए सूक्ष्म, तसु और मध्यम उद्यम मंत्रालय का परिणामी बजट।

[Placed in Library, See No. LT 2159/16/15]

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2160/16/15]

(3) A copy of the following papers (Hindi and English versions) under Section 14 of the National Commission for Women Act, 1990:-

(i) Annual Report of the National Commission for Women, New Delhi, for the year 2012-2013.

(ii) Action Taken Report on the recommendations contained in the Annual Report of the National Commission for Women, New Delhi, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2161/16/15]

(5) A copy each of the following papers (Hindi and English versions):-

(i) Detailed Demands for Grants of the Ministry of Women and Child Development for the year 2015-2016.

[Placed in Library, See No. LT 2162/16/15]

(ii) Outcome Budget of the Ministry of Women and Child Development for the year 2015-2016.

[Placed in Library, See No. LT 2163/16/15]

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री विजय सांपला): माननीय अध्यक्ष जी, मैं श्री थावरचंद गहलोत की ओर से निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) वर्ष 2015-2016 के लिए सामाजिक न्याय और अधिकारिता मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 2164/16/15]

(2) वर्ष 2015-2016 के लिए सामाजिक न्याय और अधिकारिता मंत्रालय का परिणामी बजट।

[Placed in Library, See No. LT 2165/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Dr. Harsh Vardhan, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2013-2014.

(ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2166/16/15]

सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री, विदेश मंत्रालय में राज्य मंत्री तथा प्रवासी भारतीय कार्य मंत्रालय में राज्य मंत्री (जनरल (सेवानिवृत्त) विजय कुमार सिंह) : माननीय अध्यक्ष जी, मैं वर्ष 2015-2016 के लिए सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय के परिणामी बजट की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 2167/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Planning for the year 2015-2016.

[Placed in Library, See No. LT 2168/16/15]

(2) Outcome Budget of the Directorate General Married Accommodation Project for the year 2015-2016.

[Placed in Library, See No. LT 2169/16/15]

(3) Outcome Budget of the Ex-servicemen Contributory Health Scheme for the year 2015-2016.

[Placed in Library, See No. LT 2170/16/15]

(4) Outcome Budget of the National Cadet Corps for the year 2015-2016.

[Placed in Library, See No. LT 2171/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Dharmendra Pradhan, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2015-2016.

[Placed in Library, See No. LT 2172/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Prakash Javadekar, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2011-2012.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2173/16/15]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2012-2013, alongwith Audited Accounts.

(ii) copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 2174/16/15]

(5) (i) copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2013-2014, alongwith Audited Accounts.

(ii) copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2013-2014.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 2175/16/15]

(7) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Environment, Forest and Climate Change for the year 2015-2016.

[Placed in Library, See No. LT 2176/16/15]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : माननीय अध्यक्ष जी, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) वर्ष 2015-2016 के लिए उत्तर पूर्व क्षेत्र विकास मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 2177/16/15]

(2) वर्ष 2015-2016 के लिए उत्तर पूर्व क्षेत्र विकास मंत्रालय की परिणामी बजट।

[Placed in Library, See No. LT 2178/16/15]

(3) वर्ष 2015-2016 के लिए परमाणु ऊर्जा विभाग की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 2179/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): On behalf of Shrimati Nirmala Sitharaman, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2013-2014, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- [Placed in Library, See No. LT 2180/16/15]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2013-2014, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2013-2014.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library, See No. LT 2181/16/15]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Chanderi Development Society for Weavers, Chanderi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chanderi Development Society for Weavers, Chanderi, for the year 2013-2014.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library, See No. LT 2182/16/15]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Baddi Infrastructure, Baddi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Baddi Infrastructure, Baddi, for the year 2013-2014.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library, See No. LT 2183/16/15]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Foundry Cluster Development Association, Kolkata, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Foundry Cluster Development Association, Kolkata, for the year 2013-2014.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- [Placed in Library, See No. LT 2184/16/15]
- (11) A copy each of the following papers (Hindi and English versions):-
- (i) Detailed Demands for Grants of the Ministry of Commerce and Industry for the year 2015-2016.
- [Placed in Library, See No. LT 2185/16/15]
- (ii) Outcome Budget of the Department of Commerce, Ministry of Commerce and Industry, for the year 2015-2016.
- [Placed in Library, See No. LT 2186/16/15]
- (iii) Outcome Budget of the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry, for the year 2015-2016.
- [Placed in Library, See No. LT 2187/16/15]
- (12) A copy of the Agricultural and Processed Food Products Export Development Authority (Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. S.O.1038(E) in Gazette of India dated 4th April, 2014 under Section 34 of the Agricultural and Processed Food Products Export Development Authority Act, 1985.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.
- [Placed in Library, See No. LT 2188/16/15]

(14) A copy of the Cardamom (Licensing and Marketing) Amendment Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R.816(E) in Gazette of India dated 18th November, 2014 under Section 40 of the Spices Board Act, 1986.

[Placed in Library, See No. LT 2189/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Dr. Mahesh Sharma, I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 2190/16/15]

गृह मंत्रालय में राज्य मंत्री (श्री हरिभाई चौधरी): माननीय अध्यक्ष जी, मैं राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 की धारा 26 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) का.आ.3233 (अ) जो 18 दिसम्बर, 2014 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 की धारा 11(1) के अंतर्गत विशेष न्यायालय की अध्यक्षता करने के लिए "न्यायाधीश" की नियुक्ति किए जाने के बारे में है।
- (2) का.आ.281 (अ) जो 29 जनवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 की धारा 11(1) के अंतर्गत पंचम अपर जिला एवं सत्र न्यायालय को विशेष न्यायालय के रूप में अधिसूचित कि जाने के बारे में है।
- (3) का.आ. 282 (अ) और का.आ. 283(अ) जो 29 जनवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 की धारा 11(3) के अंतर्गत विशेष न्यायालय की अध्यक्षता करने के लिए "न्यायाधीश" की नियुक्ति किए जाने के बारे में है।
- (4) का.आ. 289 (अ) जो 30 जनवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 की धारा 11(3) के अंतर्गत विशेष न्यायालय की अध्यक्षता करने के लिए "न्यायाधीश" की नियुक्ति किए जाने के बारे में है।
- (5) का.आ. 294 (अ) जो 31 जनवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जो राष्ट्रीय अन्वेषण अभिकरण अधिनियम, 2008 की धारा 15 (1) के अंतर्गत राष्ट्रीय अन्वेषण अभिकरण की ओर से मामले के संचालन हेतु विशेष लोक अभियोजकों की नियुक्ति किए जाने के बारे में है।

[Placed in Library, See No. LT 2191/16/15]

कृषि मंत्रालय में राज्य मंत्री (डॉ. संजीव बालियान) : माननीय अध्यक्ष जी, मैं श्री मोहनभाई कल्याणजीभाई कुंदरिया जी की ओर से आवश्यक वस्तु अधिनियम, 1955 की धारा 3 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) का.आ. 295 (अ) जो 31 जनवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित वर्गीकृत उर्वरकों के दो नए ग्रेडों को उर्वरक (नियंत्रण) आदेश, 1985 के खंड 20 ख के अधीन इस अधिसूचना के प्रकाशन की तारीख से चार वर्ष की समयावधि तक के लिए अधिसूचित किया गया है।
- (2) का.आ. 296 (अ) जो 31 जनवरी, 2015 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित औषधीय उर्वरकों का विनिर्देशन उर्वरक (नियंत्रण) आदेश, 1985 के खण्ड 20क के अधीन इस अधिसूचना के प्रकाशन की तारीख से तीन वर्ष की अवधि तक भारत में विनिर्मित किए जाने के संबंध में नियत किया गया है।
- (3) उर्वरक (नियंत्रण) संशोधन आदेश, 2015 जो 31 जनवरी, 2015 के भारत के राजपत्र में अधिसूचना संख्या का.आ. 297 (अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 2192/16/15]

[Placed in Library, See No. LT 2193/16/15]

[Placed in Library, See No. LT 2194/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Ministry of Heavy Industries and Public Enterprises for the year 2015-2016.

[Placed in Library, See No. LT 2195/16/15]

- (2) Outcome Budget of the Ministry of Heavy Industries and Public Enterprises for the year 2015-2016.

[Placed in Library, See No. LT 2196/16/15]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. रामशंकर कठेरिया): माननीय अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) नेशनल इंस्टिट्यूट ऑफ टेक्निकल टीचर्स ट्रेनिंग एण्ड रिसर्च, चंडीगढ़ के वर्ष 2013- 2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ टेक्निकल टीचर्स ट्रेनिंग एण्ड रिसर्च, चंडीगढ़ के वर्ष 2013- 2014 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2197/16/15]

(3) इंडियन इंस्टिट्यूट ऑफ टेक्नोलॉजी रुड़की, रुड़की के वर्ष 2013-2014 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2198/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): On behalf of Shri Y.S. Chowdary, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Detailed Demands for Grants of the Ministry of Earth Sciences for the year 2015-2016.

[Placed in Library, See No. LT 2199/16/15]

(2) Outcome Budget of the Ministry of Earth Sciences for the year 2015-2016.

[Placed in Library, See No. LT 2200/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Pension Fund Regulatory and Development Authority, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pension Fund Regulatory and Development Authority, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 2201/16/15]

(2) A copy of the Notification No. G.S.R.686(E) (Hindi and English versions) published in Gazette of India dated 25th September, 2014 regarding reorganisation of the jurisdiction of DRTs under DRATs at Chennai, Mumbai and Kolkata to rationalize the workload issued under sub-section (2) of Section 3 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2202/16/15]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 15 of the Government Savings Banks Act, 1873:-

(i) The Sukanya Samridhi Account Rules, 2014 published in Notification No. G.S.R.863(E) in Gazette of India dated 3rd December, 2014.

(ii) The Senior Citizen Savings Scheme (Amendment) Rules, 2014 published in Notification No. G.S.R.392(E) in Gazette of India dated 10th June, 2014.

[Placed in Library, See No. LT 2203/16/15]

(5) A copy of the Public Provident Fund (Amendment) Scheme, 2014 (Hindi and English versions) published in Notification No. G.S.R.588(E) in Gazette of India dated 14th August, 2014 under Section 12 of the Public Provident Fund Act, 1968.

[Placed in Library, See No. LT 2204/16/15]

(6) copy of the J & K Grameen Bank Service (Amendment) Regulations, 2013 (Hindi and English versions) published in Notification No. PSF/Notification/JKGB/14/665 in Gazette of India dated 24th November, 2014 under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976.

[Placed in Library, See No. LT 2205/16/15]

(7) A copy of the Indian Insurance Companies (Foreign Investment) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 115(E) in Gazette of India dated 19th February, 2015 under sub-section (3) of Section 114 of the Insurance Act, 1938.

[Placed in Library, See No. LT 2206/16/15]

(8) A copy of the One Rupee Currency Notes Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 740(E) in Gazette of India dated 22nd October, 2014 under Section 25 of the Coinage Act, 2011.

[Placed in Library, See No. LT 2207/16/15]

(9) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

(i) Report of the Comptroller and Auditor General of India-Union Government (No. 3 of 2015)-Department of Revenue-Direct Taxes, for the year ended March, 2014.

[Placed in Library, See No. LT 2208/16/15]

(ii) Report of the Comptroller and Auditor General of India-Union Government (No. 5 of 2015)-Performance Audit on Assessment of Assesseees in Pharmaceuticals Sector, Department of Revenue-Direct Taxes, for the year ended March, 2014.

[Placed in Library, See No. LT 2209/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE): I beg to lay on the Table

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Mumbai, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Children's Film Society, India, Mumbai, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2210/16/15]

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2015-2016.

[Placed in Library, See No. LT 2211/16/15]

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THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): I beg to lay on the Table –

(1) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajghat Samadhi Committee, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 2212/16/15]

12.07 hrs

MESSAGES FROM RAJYA SABHA